

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 84(ND)/2013  
along with  
CA Nos.44 & 45/2017  
RT No.29/Chd/Pb/2016**

Arun Kumar Goyal & Ors.

...Petitioners

Versus.

M/s Aar Kay Chemicals Ltd. & Ors.

...Respondents

Present: Mr.Sunish Bindlish with Mr.Ashish Bansal, Advocates for  
petitioners.  
Ms. Tushita Ghosh with Mr. Gaurav Mehta, Advocates  
for respondents No.1 to 9 and 15 to 16.

List on 24.05.2017 with CP No.146 (ND) / 2012 / RT  
No.27/Chd/ND/2016.



(Justice R.P. Nagrath)  
Member (Judicial)

✓ May 23, 2017  
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